

(Quantity in lakh tonnes)

Year (Nov.-Oct.)	Area sown (in lakh hectares)*	Production of Oilseeds*	Domestic Availability of Edible Oils	Import**	Total Availability/ demand of Edible oils
2009-10	259.6	248.81	79.45	74.64	154.09
2010-11	272.2	324.79	97.82	72.42	170.24
2011-12	264.4	297.98	89.57	99.43	189.00
2012-13	263.34	294.66***	89.90	16.41 (Nov., 12 to Dec., 12)	-

Source * Ministry of Agriculture.

** Directorate General of Commercial Intelligence & Statistics (Ministry of Commerce).

*** Based on 2nd Advance Estimate (declared by Ministry of Agriculture on 08.02.2013).

(c) and (d) The import of edible oil is under Open General Licence (OGL), most of the import is directly done by refining industries. However in order to augment domestic availability and to keep the prices under control, Central Public Sector Undertakings (CPSUs) are importing edible oils under the Scheme for distribution of subsidised imported edible oils limited to 10 lakh tonnes per annum for distribution through PDS. States bear the cost of oil, transportation and packaging, over which subsidy of Rs. 15/- per Kg. is given by the Central Government.

Beneficiaries of PDS

659. SHRI G. N. RATANPURI : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the percentage of 2011 census population who are provided food and essential commodities under Public Distribution System, State-wise;

(b) whether Government plans to increase the percentage of population covered under PDS particularly in the States with lesser food production;

(c) if so, the expected date of increase and the quantum of increase; and

(d) whether Government intends to increase the quota of kerosene to Jammu and Kashmir in view of long and harsher winters there?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) to (c) For allocation of foodgrains (wheat and rice) to States and Union Territories (UTs) under Targeted Public Distribution System (TPDS), Department of Food and Public Distribution uses the number of Below Poverty Line (BPL) families based on 1993-94 poverty estimates of Planning Commission and the population estimates of the Registrar General of India (RGI) as on 1st March, 2000 or the number of such families actually identified and ration cards issued to them by State/UT Governments, whichever is less. As per these estimates, the number of BPL families is 6.52 crore, which includes about 2.43 crore Antyodaya Anna Yojana (AAY) families. Allocation of foodgrains to about 11.52 crore Above Poverty Line (APL) families are also made depending upon the availability of foodgrains in Central pool and past offtake.

The National Food Security Bill (NFSB) introduced in Lok Sabha on 22.12.2011 provides for coverage of 75% and 50% of the rural and urban population respectively under TPDS. Under the Bill, allocations of foodgrains to States/UTs are proposed to be revised annually based on actual or estimated population, as the case may be.

(d) As per information received from Ministry of Petroleum and Natural Gas, at present there is no proposal to increase the PDS Kerosene quota of the State of Jammu and Kashmir.

Construction of silos for storage

†660. SHRI RASHEED MASOOD : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the names of centres and the capacities of silos proposed to be built for foodgrain storage in the country and by when its construction/tender process is likely to be started;

(b) the names of other schemes regarding foodgrain storage/safety; and

(c) the number of letters received from me in this regard and suggestions received from other persons, the action taken thereon and the status, as on date?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) The name of the centres and the capacities of the silos proposed to be built for foodgrain storage in the country is as under:—

†Original notice of the question was received in Hindi.